


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 02-12-2020**

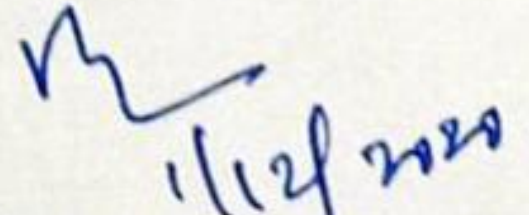
Morning Session	Afternoon Session
Evidence 1.CC.3529/2018 2.CC.1318/2019 3.CC.4168/2019 4.CC.89/2019 5.PCR.351/2020 6.PCR.198/2020 7.CC.8346/2019 Arguments 8.CC.4823/2016 9.CC.1370/2018 313 St 10.CC.8088/2018 Hearing 11.CC.1106/2019 12.CC.7938/2020 13.CC.3835/2020 14.CC.7861/2020 15.CR.211/2020 16.CC.2274/2019 17.CR.181/2020 18.FR.384/2020 19.FR.409/2020 20.FR.411/2020	Hearing 1.CMisc.413/2020 2.CMisc.8/2013 3.CMisc.146/2020 4.CMisc.355/2018 5.CMisc.6/2019 6.CMisc.496/2019 7.CMisc.836/2019 8.CMisc.212/2020 9.CMisc.236/2020 10.CMisc.237/2020 11.CMisc.238/2020 12.CMisc.241/2020 13.CMisc.273/2020 14.CMisc.377/2020 15.CMisc.493/2019 16.CMisc.256/2020 17.CMisc.257/2020 18.CMisc.261/2020 19.CMisc.268/2020 20.CMisc.293/2020


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 02/12/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 709/2013	1. PCR No. 622/2019
2. CC No. 6354/2014	2. CC No. 3381/2018
3. CC No. 1785/2015	3. CC No. 2292/2015
4. CC No. 4344/2016	4. CC No. 5264/2015
5. CC No. 14236/2019	5. CC No. 5713/2015
6. CC No. 4754/2015	6. CC No. 5814/2015
7. CC No. 4081/2014	7. CC No. 6371/2015
8. CC No. 7496/2016	8. CC No. 8908/2015
9. CC No. 5124/2017	9. CC No. 7513/2016
10. CC No. 8534/2018	10. CC No. 7820/2016
11. CC No. 3522/2016	11. CC No. 848/2017
12. CC No. 5582/2016	12. CC No. 2443/2017
13. CC No. 3579/2018	13. CC No. 2444/2017
14. CC No. 3010/2015	14. CC No. 3070/2017
15. CC No. 5969/2015	15. CC No. 3491/2017


IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

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II ACJM, Bengaluru.